NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	Hearing	433€	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

5 BHARATIY 9740204762

Potitions!

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)